NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/31/2016

NAME OF THE PETITIONER(S)

: P.K.Sudheer and 5 others

NAME OF THE RESPONDENT(S)

: Sreekrishnapuram Hospitals Private Ltd and 11 others

UNDER SECTION

: 111, 397, 398, 402, 403, 406 & 237 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D SONARA SEMMAN FOR R 406

) PREETHI. C. AKASU

for KAJAGOPAL & RAGHUNATHAN FOR R1, 2, 3413

Advocalis

Coursel for Peliton

ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Ms Preeti S Arasu, counsel for R1to R3, proposed R13 present and sought time for filing counter on behalf of R13. Shri S Narasimman, counsel for R4 & R6 are present. Time extended at request for filing counter. The matter is posted for submitting arguments in the application for impleadment. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tario Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)